

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

ORDER

The Voluntary Retirement of **Sh. Narender Kumar Sharma** S/o Sh. Ravi Dutt, (E.C. No. 2358) Sr. Judicial Assistant of this office is hereby accepted on his request and he stands relieved from his official duties w.e.f. 17.01.2023 (A/N).


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 916-935 Admn.II/PF/Ret./2023

Delhi, Dated 18 JAN 2023

Copy forwarded for information and necessary action to:

- 1 Office of the Principal District & Sessions Judge:- North, West, New Delhi, South, South-East, East, North-East, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, Patiala House Court, New Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, New Delhi District, PHC, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, New Delhi District, PHC, New Delhi.
- 5 The Sr. A.O.(Judicial)/A.O. (Judicial), Vigilance & Litigation Branch, District Central & New Delhi District, Delhi/New Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JJA & JA(Admn-II), Transfer & Posting (Admn- II)/ District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, New Delhi District, PHC, New Delhi for further necessary action.
- 8 All Districts PRO/APRO, Delhi/New Delhi.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant, Layers Seat, THC, Delhi.
- 12 Dealing Official, Promotion Cell, THC, Delhi.
- 13 Dealing Pension Cell, New Delhi District, PHC, New Delhi.
- 14 **Sh. Narender Kumar Sharma** S/o Sh. Ravi Dutt, (E.C. No. 2358) Sr. Judicial Assistant in Ball & Filing Section, New Delhi District, PHC, New Delhi with the direction to process regarding surrendering of government accommodation, if occupied.


Branch Incharge (Admn-II)
O/ o Principal District & Sessions Judges (HQs):
Delhi



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